

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(CA)/51(CHE)/2024  
**NAME OF THE PETITIONER(S)** : Strategic Engineering Pvt Ltd  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 272(1) of CA, 2013

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**ORDER**

Present: Ld. Counsel Ms. Kannammai for the Petitioner.

Ld. Counsel Ms. Nandini Agarwal for for the Respondent.

Ld. Counsel for the Petitioner is directed to serve copy of the petition on the Respondent.

Three weeks time is granted to the Respondent to file Reply.

Rejoinder if any, be filed within two weeks thereafter.

List the petition for hearing on **11.09.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)